## HIGH COURT OF JUDICATURE AT BOMBAY AT PRINCIPAL SEAT

## **NOTICE**

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing-in-person at the Principal Seat at Bombay that on 25<sup>th</sup> and 26<sup>th</sup> August 2025:

I

The Division Bench presided over by the **Hon'ble Shri Justice G.S. Kulkarni** will not be available for the judicial work. Urgent mentioning and placing of matters, if any, is allowed before the Division Bench presided over by the **Hon'ble Shri Justice B.P. Colabawalla**.

II

The Hon'ble Smt. Justice Manjusha A. Deshpande will sit singly in Court Room No. 16 Annex and take up matters pertaining to Single Bench, as per the board to be notified separately.

Dated this 22<sup>nd</sup> day of August, 2025

## By Order

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay. Sd/(Anil H. Laddhad)
Prothonotary & Sr. Master
High Court, O.S., Bombay